

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.11.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Indavar Pandey, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 554/2025 Delay in refiling IA No. 1612/2025	Kences Constructions Pvt Ltd & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. T Ravichandran	
2.	Comp App (AT) (CH) No. 149/2025 For Exemption IA No. 1601/2025 For Stay IA No. 1602/2025	Ashok Kumar Mandhani & 4 Ors. Vs MBG Commodities Pvt Ltd & 7 Ors.	Mr. Pranay Sohni	Mr. R Sathish Kumar R1-R4

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 574/2025 For Intervention IA No. 1614/2025 With Defects	State Bank of India Vs Regional PF Commissioner-II & Recovery Officer & Anr.	Mr. ML Ganesh	
4.	Comp App (AT) (CH) (Ins) No. 575/2025 For Intervention IA No. 1615/2025 With Defects	State Bank of India Vs Regional PF Commissioner- II & Recovery Officer & Anr.	Mr. ML Ganesh	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 1311/2025 (For Additional Docs) in Comp App (AT) (CH) No. 27/2025 For Stay IA No. 438 & 502/2025 Delay in filing docs IA No. 1567/2025	Deccan Advanced Sciences Pvt Ltd Vs Escientia Advanced Sciences Pvt Ltd & 10 Ors WITH	Mr. VV Sivakumar	Mr. Edward James R2- R4 Mr. Pranav Gopalakrishnan R5 Mr. Ramasubramaniam Raja- R6 R7 R8 Mr. VV Sivakumar R9- R11
6.	Comp App (AT) (CH) No. 69/2025 For Stay IA No. 705/2025	Dandu Chakradhar & 2 Ors Vs Escientia Advanced Sciences Pvt Ltd & 8 Ors	Mr. Ramasubramaniam Raja	Mr. Edward James R2-R4 Ms. Kesang Tenzin Doma R6
7.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
8.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) No. 12/2025	VC Velayudhan Nair Vs Mannam Centenary Textiles Ltd & 6 Ors	Ms. Preeti Mohan	Mr. S Eshwar R1-R3
10.	Comp App (AT) (CH) (Ins) No. 24/2025 For Exemption IA No. 106/2025	SLSPS Technologies Services LLP Vs Adarsh Global Trades & Services Pvt Ltd	Ms. Aakanksha Nehra	
11.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1
12.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1

13.	Comp App (AT) (CH) (Ins) No. 261/2025 To dispense with IA No. 742/2025	KGR Constructions Pvt Ltd Vs K Murali Krishna Prasad, Liquidator of ISR Infra Pvt Ltd	Mr. Anant Merathia	Ms. JVL Bharati
14.	Comp App (AT) (CH) (Ins) No. 335/2025 For Additional Docs IA No. 1018/2025	IRP Infra Tech Pvt Ltd Vs Devi Engineering and Constructions Pvt Ltd	Mr. Y Suryanarayana	Ms. Vindhya Vasini S For Caveator
15.	Comp App (AT) (CH) (Ins) No. 499/2025 For Stay IA No. 1408/2025 For Additional Docs IA No. 1409/2025	Kunam Rajini Vs State Bank of India & 2 Ors WITH	Mr. TK Bhaskar	
16.	Comp App (AT) (CH) (Ins) No. 500/2025 For Stay IA No. 1410/2025 For Additional Docs IA No. 1411/2025	Kunam Raghava Reddy Vs State Bank of India & 2 Ors. WITH	Mr. TK Bhaskar	
17.	Comp App (AT) (CH) (Ins) No. 515/2025 For Stay IA No. 1446/2025 For Additional Docs IA No. 1447/2025	Kunam Eshwaramma Vs State Bank of India & 2 Ors.	Mr. TK Bhaskar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 28/2023 For Exemption IA No. 94/2023 For Stay IA No. 96/2023	Narappa Manohar Reddy, Shareholder and Erstwhile Director of Sagar Power (Neerukatte) Pvt Ltd & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power (Neerukatte) Pvt Ltd.	Mr. Chandramouli Prabhakar	Mr. Abhishek Anand

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha KR , Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in